

in the Union Territory of Delhi and the number of students studying in them?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): A statement is laid on the Table of the House. [See Appendix I, annexure No. 71.]

State Bank of India

150. { Shri Ram Krishan:
Shri Radhelal Vyas:

Will the Minister of Finance be pleased to state the names of the places where branches of the State Bank of India will be opened during 1957-58?

The Minister of Finance (Shri T. T. Krishnamachari): It is not possible to state in advance the names of the places where branches of the State Bank of India will actually be opened during a particular year. Efforts will be made, however, to open branches at the selected centres as early as possible. 13 centres out of the unfinished programme of expansion of the Imperial Bank of India taken over by the State Bank of India and 117 centres out of 183 centres selected so far under Section 16(5) of the State Bank of India Act, 1955 remain to be covered.

Multipurpose Schools in Punjab

151. Shri Ram Krishan: Will the Minister of Education and Scientific Research be pleased to state the number of High and Higher Secondary Schools to be converted into Multipurpose Schools in Punjab during 1957-58?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): The information is being collected from the Punjab Government and will be laid on the Table of Lok Sabha in due course.

राज्य पुनर्गठन पर व्यय

१५२. श्री ब० लाल द्विवेदी : क्या गृह-कार्य मंत्री २३ नवम्बर, १९५५ के अतारकित प्रश्न संख्या ५८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि राज्य पुनर्गठन आयोग के कार्य पर और उस की सिफारिशों को कार्यान्वित करने पर अलग-अलग कुल कितनी बन-राशि व्यय हुई ?

गृह-कार्य मंत्री (पंडित गौ० ब० पन्त) : राज्य पुनर्गठन आयोग पर कुल १०,१२,७७१ रुपये खर्च हुए ।

आयोग की सिफारिशों को कार्यान्वित करने में जो रकम खर्च हुई उसकी सूचना सरलता से उपलब्ध नहीं है तथा इस सूचना को एकत्र करने में जो समय और श्रम लगेगा, उसे ध्यान में रखते हुए, राज्य सरकारों से राज्य पुनर्गठन योजना को लागू करने में जो प्रत्यक्ष तथा अप्रत्यक्ष रूप में लागत लगी है, उसका हिसाब लगाने के लिए कहना उचित नहीं होगा । योजना को कार्यान्वित करने की कार्यवाही पूरी तरह समाप्त नहीं हुई है ।

Grants for Primary Education

153. { Shri D. C. Sharma:
Shri Punnoose:
Shri Vasudevan Nair:

Will the Minister for Education and Scientific Research be pleased to refer to the reply given to Unstarred Question No. 466 on the 29th November, 1956 and state:

(a) the total amount granted during 1956-57 and 1957-58 to various States in connection with Primary Education, State-wise;

(b) the amounts actually utilised by the States in 1956-57; and

(c) the amount given as subsidy to different States to increase primary teachers' salaries during 1956-57 and 1957-58?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b) A Statement is laid on the Table of the House (Statement-I) [See Appendix I, annexure No 72].

(c) A Statement is laid on the Table of the House (Statement II). [See Appendix I, annexure No 72]

Institutions for Physically Handicapped

154. Shri D. C. Sharma: Will the Minister of Education and Scientific Research be pleased to state

(a) whether Government are subsidising any institutions for the physically handicapped, and

(b) if so, the grants-in-aid made to such institutions during 1956-57?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Yes, Sir

(b) A statement containing the requisite information is laid on the Table [See Appendix I, annexure No 73]

Foreign Citizens

155. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state the number of foreign citizens nation-wise, who are at present carrying on trade, studies and missionary work in India?

The Minister of State in the Ministry of Home Affairs (Shri Datar): A statement giving the required information is laid on the Table of the House [See Appendix I, annexure No 74]

Basic Schools in Delhi

156. Shri Vajpayee: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that Delhi District Board has demanded the abo-

lition of basic schools and their replacement by ordinary schools in the rural areas of Delhi; and

(b) if so, the action taken in the matter?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b) In connection with a questionnaire issued by the National Institute of Basic Education, the chairman of the Delhi District Board expressed the view that Basic Education had failed in the rural areas of Delhi and, therefore, the basic schools should be replaced by non-basic schools.

The matter was discussed in meeting of the Director of Education, Delhi, the Chairman of the Delhi District Board and representatives of the Union Ministry of Education. Defects and shortcomings of the basic schools in Delhi were discussed and certain remedial measures agreed upon

Income Tax Officers

157. Shri Rup Narain: Will the Minister of Finance be pleased to state the number of scheduled caste Income-Tax Officers and Inspectors in the Bihar and Orissa charge?

The Minister of Finance (Shri T. T. Krishnamachari): One Income-tax Officer and one Inspector

Pakistani Nationals

158. Pandit D. N. Tiwary: Will the Minister of Home Affairs be pleased to state

(a) the number of Pakistani Nationals whose family or dependents were in India, permitted to settle in India, as decided at the Indo-Pakistan Passport Conference of 1953 since 1955 so far and *vice-versa*, and

(b) whether such settlers have been given full citizenship rights?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b) The information is being